NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON <u>09.02.2017</u>.

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

CP 165/16

PETITION NUMBER

TP 186/17

NAME OF THE PETITIONER (S) :

ORIGAMI CELLULO PVT. LTD.

NAME OF THE RESPONDENT (S):

UNDER SECTION

391-394

S.NO. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

8

PHONE NUMBER

REPRESENTATION BY WHOM

Counsel for petitioner is present. He is directed to file 2 sets of copies. Since, this is a transferred matter from the Hon'ble High Court of Karnataka, notices are to be issued to OL, ROC and RD. Registry to issue notices to OL, ROC and RD.

Posted to 08.03.2017.

MEMBER (J)

MEMBER (T)